

AS PASSED BY LOK SABHA  
ON 15 DECEMBER, 2015

**Bill No. 335-C of 2015**

THE SUGAR CESS (AMENDMENT) BILL, 2015

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BILL

*further to amend the Sugar Cess Act, 1982.*

BE it enacted by Parliament in the Sixty-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Sugar Cess (Amendment) Act, 2015.

Short title  
and  
commencement.

5 (2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. In the Sugar Cess Act, 1982, in section 3, in sub-section (1), for the words “twenty-five rupees”, the words “two hundred rupees” shall be substituted.

Amendment  
of section 3  
of Act 3 of  
1982.

LOK SABHA

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**BILL**

further to amend the Sugar Cess Act, 1982.

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*(As passed by Lok Sabha)*